

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 870

TO BE ANSWERED ON THE 1ST MARCH, 2016/PHALGUNA 11, 1937 (SAKA)

FINANCIAL ASSISTANCE TO ANTI-SIKH RIOT VICTIMS

870. SHRI SULTAN AHMED:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has announced compensation of Rs. 5 lakh each to be given to the next of kin of 3325 people killed during the anti-sikh riots in the national capital in 1984;

(b) if so, the details thereof; and

(c) the status of release and disbursement of the said compensation till date?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): Yes, Madam. As per records, 3325 persons killed in the 1984 riots out of which 2733 persons were killed in Delhi.

The Ministry vide its letter dated 16.12.2014 sanctioned payment of additional compensation to the Next of Kin of the deceased persons on the following criteria:-

(i) In addition to the amount already paid, the Next to Kin would be given enhanced relief of Rs. 5.00 lakh per deceased person;

(ii) The concerned State/Union Territory Governments would identify legal heirs of the deceased persons with all other relevant details;

(iii) As approved earlier by the Central Government, the State/Union Territories would disburse the money from their own funds and Ministry of Home Affairs would reimburse the amount on receipt of Utilization Certificates from the States/Union Territories.

(c): The Govt. of NCT of Delhi has reported that enhanced compensation amount of about Rs. 85.67 crores has been disbursed as on 31.01.2016.
